

DIVISION BENCH  
COURT - II

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/430(KB)2019  
IA(I.B.C)/978(KB)2022,  
IA(I.B.C)/1562(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JANUARY, 2023, 02:00 P.M**

IN THE MATTER OF	BANK OF BARODA VS ARYAVRAT TRADING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Mr. Pranay Agarwal, Adv. ]  
Ms. Shreya Chaudhary, Adv. ]  
Ms. Rachna Jhunjhunwala, Liquidator

Mr. Reetobroto Mitra, Adv. ] For the Respondent in IA 978/2022  
Mr. Urmila Chakraborty, Adv. ]  
Mr. Aditya Kanodia, Adv. ]

**ORDER**

1. Ld.Counsel on both sides present.
2. **IA(IBC)978/KB/2022-** Ld.Counsel for the respondents seeks time to receive instructions as to what information has been furnished by the Ld. Counsel for the liquidator over email dated 13<sup>th</sup> December, 2022.
3. List this matter on **23/02/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**